

Transfer of Employees and Section Officers of C.D.A., Patna

5708. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a Section Officer working in the Office of the Area Accounts Office, Shillong under the Controller of Defence Accounts, Patna was killed in disturbances in Assam for want of proper arrangement of security;

(b) if so, does the Department even now post staff and Section Officers forcibly at the cost of their lives; and

(c) if so, what are the reasons of not stopping the transfers of the employees and the Section Officers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) (a) A Section Officer working in the Office of the Area Accounts Office, Shillong was killed on 22-12-79 by a hostile crowd when he was proceeding to his office accompanied by two other colleagues.

(b) & (c) To man the existing offices and render essential services to Defence units/formations and Border Road Units, personnel of the Defence Accounts Department are posted to Assam. This is a part of their service conditions as they are liable to serve anywhere in and outside India. The question of their being posted forcibly or stopping transfers does not, therefore, arise.

Report of Food and Drug Administration of U.S.A.

5709. SHRI A. NEELALOHITHADASAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that a team sent by Food and Drug Administration of the United States of America, to make on the spot studies of marine food processing industries of India had visited Kerala in 1979-80;

(b) whether the team had been taken around by Officials of the M.P.E.D.A. and the Export Inspection Agency of the Government;

(c) whether Government are aware of the fact that the said team had submitted a report to the F.D.A. of USA; and

(d) whether Government have received a copy of that report or any suggestions based thereon for the improvement of sanitary conditions of landing places and peeling sheds of marine food industry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): (a) to (d) Yes, Sir.

Funds provided for Administrative Infrastructure in Centre and States

5710. SHRI GIRIDHAR GOMANGO: Will the Minister of FINANCE be pleased to state:

(a) whether the Seventh Finance Commission has identified the elements of the basic administrative infrastructure in the Centre and States;

(b) if so, what are the basic units of the administration with which the Commission's report widely deals;

(c) the recommendation made by the Commission to augment the financial resources required for improving these administrative units;

(d) State-wise funds provided for the same in 1979-80 and proposals for 1980-81; and

(e) whether the revenue expenditure incurred by the States has increased and the standard of administration also increased accordingly?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) & (b) The Seventh Finance Commission has